

Fertilizers and Chemicals Travancore Limited

2092. SHRI SURAJ PRASAD;
SHRI N. E. BALARAM:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is fact that an expert committee, in its report submitted in November, 1985 had concluded that the present location of Fertilizers and Chemicals, Travancore Ltd. ammonia storage poses a danger to the population at Willington Island and, therefore, should be shifted to a safer location; and

(b) if so, what are the details thereof and what is Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) and (b) The Task Force, appointed to evolve a contingency plan, has recommended relocation of the ammonia storage tank to a safer place. The suggestion is based on the British Code of Practice which specifies that there should be no habitat/activity within a radius of 500 metres of the storage.

An alternative site for the ammonia storage facility is, accordingly, being identified by Fertilizers and Chemicals Travancore Limited in consultation with the State Government.

Recommendation of the seminar of the State Ministers of Agriculture

2093. SHRI SANTOSH KUMAR SAHU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that a two day National Seminar of Agriculture Ministers of States was recently held in Delhi;

(b) if so, what were the issues discussed in the Seminar; and

(c) what steps Government propose to take to revamp farm extension projects in States and Union Territories?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE

AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. A two-day National Seminar on Training & Visit (T&V) System of Agricultural Extension was held in New Delhi on December 29 and 30, 1986 wherein the State Ministers incharge of Agriculture of those States which are implementing this T&V System of Agricultural Extension participated on the second day of the Seminar.

(b) and (c) The issues discussed in the Seminar were (i) Implementation status of World Bank assisted extension projects, (ii) linkage between extension and research, (iii) training of extension personnel, (iv) coordination of extension with input supply agencies and other departments, (v) extension cadre management, and (vi) implementation status of T&V projects as revealed by the monitoring and evaluation reports.

The recommendations emanating from the Seminar for improving the extension system in all these areas were circulated to the participants for necessary follow up.

Resettlement of displaced persons of Narmada Valley Project

2094. SHRI SURENDRA SINGH THAKUR: Will the Minister of WATER RESOURCES be pleased to state:

(a) how many of people of villages/town are likely to be displaced in acquiring of land and construction of the Narmada Valley Project;

(b) the details of schemes formulated/proposed to be taken up for resettlement of displaced persons;

(c) what is the amount of compensation proposed to be given to the persons whose land has been acquired for the project; and

(d) the steps taken to compensate and rehabilitate the affected persons particularly belonging to Scheduled Castes/Scheduled Tribes and landless farmers?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) Nearly 1.96 lakh persons in about 490 villages are likely to be affected.

(b) to (d) In addition to the compensation under Land Acquisition Act, rehabilitation facilities are being provided in Gujarat as per the norms laid down in the Narmada Water Dispute Tribunal's Award and in Madhya Pradesh as per their own norms. Rehabilitation policy covers the affected persons belonging to the Scheduled Castes and Scheduled Tribes and landless families.

Supply of foodgrains to drought affected States

2095. SHRI F. M. KHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the States hit by drought last year to whom Central Government propose to supply foodgrains; and

(b) the quantity of foodgrains supplied and proposed to be supplied by the Central Government to Karnataka?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):

(a) A Statement giving the quantity of foodgrains (wheat and rice) allotted to the drought affected States during 1986-87 is attached (See below) In addition to this, foodgrains (wheat) have been allotted to the following States for employment generation works in the drought affected areas:—

State	Wheat allotted (MTs)
Rajasthan	3,00,000
Madhya Pradesh	18,750
Maharashtra	55,000
TOTAL:	3,73,750

(b) Allocation of foodgrains from Central Pool to various States, including Karnataka, is made on a month to month basis taking into account various factors. The quantity of foodgrain allotted to Karnataka, during 1986-87 is given in Annexure.

Statement

Rice and Wheat allotted to drought affected States/Union Territories for public distribution system during April 1986 to March 1987

(In thousands tonnes)

States/U.T.	Rice	Wheat	Total ¹
Andhra Pradesh	1335.0	252.0	1587.0
Assam	530.0	436.8	966.8
Gujarat	305.0	580.0	885.0
Haryana	42.0	360.0	402.0
Himachal Pradesh	78.0	60.0	138.0
Karnataka	610.0	300.0	910.0
Kerala	1650.0	420.0	2070.0
Madhya Pradesh	300.0	600.0	900.0
Manipur	52.5	24.0	76.5
Maharashtra	690.0	760.0	1450.0
Orissa	170.0	276.0	446.0
Pondicherry	22.25	3.44	25.60
Rajasthan	24.0	720.0	744.0
Tamil Nadu	705.0	360.0	1065.0
Tripura	158.0	30.0	188.0
Uttar Pradesh	600.0	540.0	1140.0
Delhi	300.0	596.0	896.6
Goa, Daman & Diu	54.0	27.6	81.0
Meghalaya	102.0	25.2	127.2
Nagaland	71.0	54.5	125.5
TOTAL	7798.75	6425.54	14224.29